

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (Cr.) No. 06 of 2022**

Bandhu TirkeyPetitioner

Versus

Union of India through Central Bureau of Investigation

..... ..Opp. Party

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Nilesh Kumar, Advocate

For the C.B.I : Ms. Shivani Zaluka, A.C. to A.S.G.I

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04/ Dated:-05.04.2022

Mr. Nilesh Kumar, learned counsel for the petitioner seeks permission to withdraw this petition.

Learned counsel for the C.B.I. has got no objection.

Accordingly, this petition is dismissed as withdrawn.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/-